

12.00 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS re. I.L.O.'s CONFERENCES,
GOVT. RESOLUTION re. SCHEME FOR
WORKERS' PARTICIPATION IN INDUSTRY
ETC.

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H.M. TRIVEDI):
On behalf of Shri K. Raghunatha
Reddy, I beg to lay on the Table—

- (1) A statement (Hindi and English versions) regarding ratification by India of the International Labour Organisation Convention (No. 115) concerning the Protection of Workers against Ionising Radiations, 1960. [Placed in Library. See No. LT-10193/76].
- (2) A statement (Hindi and English versions) on the action taken or proposed to be taken on the conventions and Recommendations adopted at the Fifty-ninth Session of the International Labour Conference held at Geneva in June, 1974. [Placed in Library. See No. LT-10194/76].
- (3) A copy of Government Resolution No. S. 61011(4)/75-Dk.I(E dated the 30th October, 1975 (Hindi and English versions) containing Scheme for Workers' participation in industry at shop floor and plant level. [Placed in Library. See No. LT-10195/76].
- (4) (i) A copy of the Report of the Court of Inquiry into the causes and circumstances attending the accident which occurred while mining coal opposite Mael Colliery in District Giridih (Bihar).
- (ii) A statement (Hindi and English versions) explaining the

reasons for not laying simultaneously the Hindi versions of the above Report. [Placed in Library. See No. LT-10196/76].

INDIAN TELEGRAPH (5TH AMDT.) RULES,
1975 AND PROFIT AND LOSS ACCOUNT
AND BALANCE SHEET OF TELE-COMMUNICATION
BRANCH OF P. & T. DEPT. FOR
1973-74

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI JAGANNATH PAHADIA): I
beg to lay on the Table—

- (1) A copy of the Indian Telegraph (Fifth Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 2826 in Gazette of India dated the 13th December, 1975, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-10197/76].
- (2) A copy of the Profit and Loss Account and Balance Sheet (On accrual basis) of the Telecommunication Branch of the Indian Posts and Telegraphs Department for the year 1973-74 (Hindi and English versions). [Placed in Library. See No. LT-10198/76].

REPORT (1975) OF TARIFF COMMISSION
AND GOVT. RESOLUTION re. FAIR SELLING
PRICE OF ANTIMONY METAL, STATEMENT
AND NOTIFICATION

THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL AND MINES
(SHRI SUKHDEV PRASAD): I beg to
lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—
- (a) (i) Report (1975) of the Tariff Commission on the